## IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI PRINCIPAL BENCH

(IB)-359(PB)/2017

IN THE MATTER OF:

M/s Geo Metal Resources Pvt. Ltd. & anr.

APPLICANT / PETITIONER

Vs

M/s ABW Infrastructure Ltd.

RESPONDENT

SECTION:

Under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 19.09.2017

Coram:

CHIEF JUSTICE M. M. KUMAR Hon'ble President

R. VARADHARAJAN HON'BLE MEMBER (JUDICIAL)

For the APPLICANT / PETITIONER

:- Mr. Ashish Virmani,

Ms. Tanisha Khaitan, Advocates

For the RESPONDENT

## ORDER

On the request made on behalf of the learned Counsel for the petitioner, hearing is deferred to 21st September, 2017 as the date mentioned in the covering letter sent to the respondent is 21st September, 2017.

(CHIEF JUSTICE M.M.KUMAR)

PRESIDENT

(R. VARADHARAJAN) MEMBER(JUDICIAL)

19.09.2017 V. Sethi